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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/61/2017

NAME OF THE APPLICANT : INDOSPACE INDUSTRIAL PARK ORAGADAM WALAJABAD LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

~~PC C~~ PC C
LALITHMI SUBRAMANIAN For Applicant Laxmi

Mrs. Lakshmi Subramanian, PCS present. The representative for the petitioner filed an Affidavit showing the proof of sending the notices to the statutory authorities and creditors and also produced the proof making publication of notice, which are taken on record. The Petitioner is directed to file the consent affidavit from the secured creditors before the next date of hearing i.e. on 31.8.2017 at 10.30 A.M.

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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)